

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Calves Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 11.5.04

Registration No. 04 280/03

AK Shivam

Applicant (s)

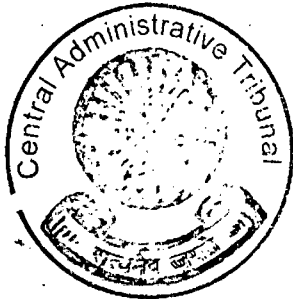
VERSUS

001 p a.

Respondent (s)

A copy of the ORDER dated 10/5/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,



- ① Mr. Vema
- ② Mr. Singh

10.5.2004

Shri G.P. Singh, counsel for the applicant.

None is present on behalf of the respondents.

The learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. However, he is at liberty to still agitate this matter if he feels aggrieved and so advised.

Sd/-
(Madan Mohan)
Judicial Member

Sd/-
(M.P. Singh)
Vice Chairman

सत्य प्रतिलिपि

SKM

अनुभाग अधिकारी
के. प्र. अ. जबलपुर (म.प्र.)

Tuseel
11.5.04

o/c